

RG. They have reported that no classified information in respect of the Indian submarines has been supplied to South Africa in violation of the Confidentiality Clause in the contract with HDW or the Security Agreement with the Government of the FRG. The Government are also aware of the fact that a Special Committee of the West German Parliament (Bündestag) has been set up to inquire into the alleged violation of the UN embargo and West German laws prohibiting the sale of arms to South Africa.

**Establishment of missile test range at  
Balasore Orissa**

316. SHRI SATYA PRAKASH MALA-  
VIYA;  
SHRI GURUDAS DAS GUPTA:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that establishment of National Missile Test Range at Baliaipal in Orissa has resulted in displacement of thousands of agriculturists;

(b) whether the Orissa Police has cordoned off the area of the missile test range;

(c) whether the action of the Orissa Police has resulted in high tension among the agriculturists; and

(d) whether there is any plan to shift the site of missile test range to some other place in Orissa?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) No person has been displaced from Baliaipal region as the process of land acquisition has not yet started. However, it is estimated that total of about 6500 families (41000 persons) are likely to be displaced, when the range is established. They will be suitably rehabilitated.

(b) No, Sir.

(c) Does not arise.

(d) No, Sir, There is no change in Government's decision regarding setting up of the National Range in Baliaipal-Bhograi coastal area of Balasore District, Orissa.

**Shooting down of Iranian Airliner by US  
Navy in the Gulf**

317. SHRI VIRENDRA VERMA:  
SHRI SHARAD YADAV;  
SHRI ISH DUTT YADAV:  
SHRI RAM AWADHESH  
SINGH.-  
SHRI KAPIL VERMA:  
SHRIMATI VEENA VERMA:  
SHRI GURUDAS DAS GUPTA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the U.S. Navy shot down an Iranian airline!- on the 4th July, 1988 in the gulf region;

(b) if so, what are the details thereof;

(c) whether it is also a fact that there were some Indians among the victims; if so, the details thereof; and

(d) the action Indian Government have taken to get compensation from the U.S. over the killings of Indian nationals and the reaction of the U.S. Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) and (b) A U.S. naval cruiser shot down an Iranian civilian aircraft on the 3rd July, 1988, resulting in the loss of 290 lives.

(c) Yes, Sir. 16 Indian nationals lost their lives. According to available information, 5 bodies have been identified and brought back to India.

(d) The U.S. Government has unilaterally offered to pay *ex-gratia* compensation to the victims of this tragedy.